

a scheme for the rehabilitation of the ex-convicts;

(b) if so, how many after-care homes will be established and at which places during 1957-58; and

(c) whether orphans, destitutes, infirm other than ex-convicts will find place in these homes?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) No scheme as such has been sponsored by the Government of India. However, a limited provision for training in suitable trades and crafts to ex-convicts has been made under the After-care programmes of Social Welfare Schemes during the Second Five Year Plan.

(b) Two After-care Homes for ex-convicts, one for men and other for women, with separate sections for young persons between the ages of 16 and 21, will be established in each State during the plan period. A few such Homes will also be established in the Union territories where required. The actual location of these Homes is to be determined by the State Government Administration concerned.

(c) No.

#### Ellora Caves

**1573. Shri Pangarkar:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the amount spent on the maintenance of the Ellora caves during 1956-57; and

(b) the amount proposed to be spent during 1957-58?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall):** (a) Rs. 41,297.

(b) Rs. 35,000.

#### First Five Year Plan Outlay

**1574. Shri Yajnik:** Will the Minister of Finance be pleased to state the separate amounts received from taxation and from the surpluses of Railways both aggregating to Rs. 752 crores, for financing the Plan outlay of Rs. 1960 crores during the first plan

period, as mentioned on page (35) of the Review of the First Five Year Plan?

**The Minister of Finance (Shri T. T. Krishnamachari):** The figure of Rs. 752 crores is made up of about Rs. 120 crores on account of the contribution of Railways and about Rs. 632 crores on account of balances from the current revenues of the Centre and States

It may be noted that the plan outlay figures of Rs. 1960 crores and the sources of financing indicated on page 35 of the Review of the First Five Year Plan are an estimate of what the Planning Commission considers to be the likely actuals over the first plan period. The actuals for 1951-55 and the revised estimates for 1955-56 both in respect of plan outlay and its financing are indicated in Appendix I on p. 39 of the "Review of the First Five Year Plan."

#### Consumption of Liquor in Delhi

**1575. Shri Radhamohan Singh:** Will the Minister of Home Affairs be pleased to state whether it is a fact that the consumption of liquor has increased lately in Delhi?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** No, Sir. On the other hand, according to the information available with Government, there has been decrease of consumption both in foreign as well as country liquor. The decrease in the consumption of country liquor has not been very substantial in view of the fact that its strength has also been reduced from 80 U.P. to 50 U.P.

#### Prohibition in Union Territories

**1576. Shri Radhamohan Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether there is any scheme of extending prohibition in the territories governed by the Union Government other than Delhi;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) to (c). A statement showing the various measures adopted for enforcing Prohibition in the Union Territories other than Delhi is laid on the Table of the Lok Sabha. [See Appendix V. annexure No. 61.]

#### **Voters in Naga Hills District**

**1577. Shri Hynniewta:** Will the Minister of Law be pleased to state:

(a) the total number of voters in Naga Hills District for the 1951-52 and 1957 General Elections;

(b) whether there was any fresh enumeration of voters before the last election in Naga Hills;

(c) the number of Nagas in the Naga Hills who took part in the last Parliamentary elections;

(d) the number of polling stations in the Naga Hills and the average number of voters per polling centre; and

(e) the number of days before the polling date when the electoral rolls for the Naga Hills District were made available to the candidates for Lok Sabha?

**The Minister of Law (Shri A. K. Sen):** (a) to (e). Information is not available and will be laid on the table of the Lok Sabha in due course.

#### **Assistant Commissioner for Scheduled Castes and Scheduled Tribes**

**1578. Shri Hynniewta:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the appointment of Assistant Commissioner for Scheduled Castes and Scheduled Tribes for Assam, Manipur and Tripura, has been made without the consent of the Union Public Service Commission. and

(b) if so, the reasons therefor?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) No, Sir. The

Union Public Service Commission have concurred in the arrangements made in the post.

(b) Does not arise

#### **Scholarships to Tribal Students**

**1579. Shri Hynniewta:** Will the Minister of Education and Scientific

(a) the total amount of money given as scholarships to the tribal students of the tribal areas of Assam since the attainment of Independence year-wise;

(b) the number of such tribal students receiving technical scholarships and the amount spent on them during the above period; and

(c) whether Government propose to extend scholarships to Primary and Secondary stage of education?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Srimall):** (a) and (b). Area-wise statistics of the scholarships awarded are not maintained and therefore the requisite information cannot be supplied.

(c) No, Sir.

#### **Nagas**

**1580. Shri Hynniewta:** Will the Minister of Home Affairs be pleased to state:

(a) since when the army was called to suppress the Naga hostile activities; and

(b) the percentage of the Naga Hills District cleaned of hostile activities?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) The army was called in aid of civil power on the 2nd April, 1956.

(b) It is not possible to make such an estimation.